

**GOVERNMENT OF INDIA
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
LOK SABHA**

UNSTARRED QUESTION NO:4184
ANSWERED ON:19.02.2014
COMPLAINTS SUBMITTED IN PMO
Khaire Shri Chandrakant Bhaurao; Rama Devi Smt.

Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:

- (a) the number of complaints relating to corruption of officers submitted by the Members of Parliament in the Prime Minister's Office (PMO);
- (b) the number of complaints out of which acknowledgement has been sent to the Members of Parliament;
- (c) the number of complaints out of which final reply after inquiry has been given to the Members of Parliament;
- (d) whether the PMO takes action on the letters of the Members of Parliament; and
- (e) if so, the details thereof and the corrective steps taken by the Government in this regard?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCE AND PENSIONS AND MINISTER OF THE STATE IN THE PRIME MINISTER'S OFFICE (SHRI V. NARAYANASAMY)

(a) to (e) All complaints received in the PMO against officers, including those received from Members of Parliament are examined in various sections in the Prime Minister's Office. Since no details of these complaints are maintained complaint-wise or based on the nature of allegations, it would not be possible to indicate the number of complaints of corruption received from MPs. All letters received by the Prime Minister from the Members of Parliament, including those related to corruption are acknowledged by the PM himself. All the complaints received in the PMO, including those received from Members of Parliament, are examined for appropriate action, which includes forwarding to the Ministry of Home Affairs/Department of Personnel & Training/Cabinet Secretariat/Cadre Controlling Authorities/Secretaries of the concerned Ministries/Chief Secretaries of the concerned State Governments, etc., depending on the subject of the complaint. The recipient agency/ministry examines such complaints, takes appropriate action thereon and replies to the Members of Parliament.